<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 124 OF 2017

Dated: 11th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of: Rajasthan Rajya Vidyut Utpadan Vs.	Nigam Ltd	Appellant(s)
Rajasthan Electricity Regulatory	Commission & Ors	Respondent(s)
Counsel for the Appellant(s) :	Ms. Ranjitha Ramachandran Mr. Shubham Arya	
Counsel for the Respondent(s) :	Mr. R. K. Mehta Ms. Himanshi Andley for R-1	
	Mr. S. K. Agarwal Ms. Shikha Salai Ms. Shristi Pandey for R-2 to	R-4

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>08.01.2019.</u>

(S.D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

Ts/js